

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **22.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(CA)/31(CHE)/2024
NAME OF THE PETITIONER(S) : S Venkatesh Babu
NAME OF THE RESPONDENTS : ALG India Enterprises Pvt Ltd and 5
Others
UNDER SECTION : Sec 241-242 & 213 of CA, 2013

ORDER

Present: Ld. Counsel Shri. Velpula Audityaa for the Petitioner.

Ld. Counsel Shri. Newlin Fredrick for the Respondents No. 1 to
5.

Arguments on the interim relief heard.

List the petition for further hearing on **02.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)